

17
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 62/2017 with C.P. No. 17/213,221/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**

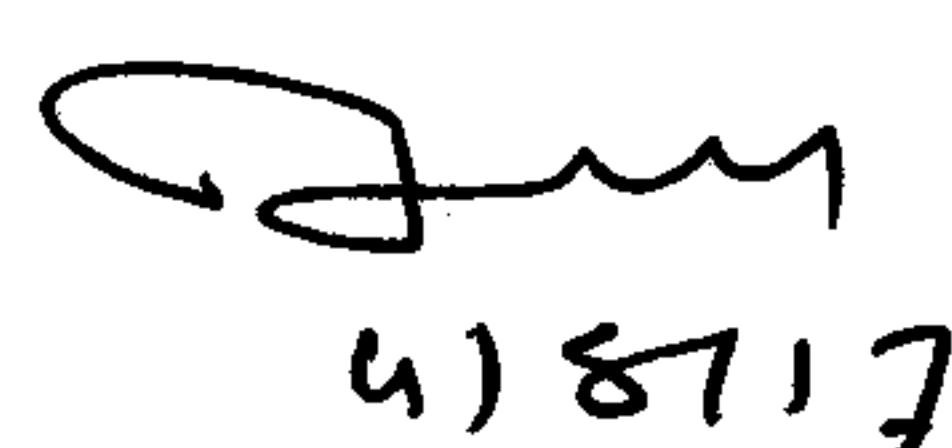
Name of the Company: Pitamber Manglani & Ors.

V/s.

Dilip R. Shah & Ors.

Section of the Companies Act: Sections 213, 221 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1. JM Shah	Adv	Petitioner	 4/8/17
2.			

ORDER

Learned Advocate Mr. J M Shah present for Petitioner. None present for Respondents

Proof of service of notice on proposed party (GIDC) filed. None appeared for GIDC.

At request of learned Counsel for Petitioner.

List the matter on 11.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of August, 2017.